

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/2229 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 16th June, 2020.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG/1557 Dated at Goalpara the 10th June, 2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with official vehicle, at your own cost, w.e.f. the morning of 13.06.2020 till the evening of 14.06.2020, has been granted, subject to adherence to lockdown protocols. The senior most Judicial officer at the station at Goalpara shall remain in charge of the Court and office of the District & Sessions Judge, Goalpara during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/2230 /A, dated 10.6.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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